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Central Administrative Tribunal  
Principal Bench: New Delhi  
...

CP 364/97 in OA 2700/97

New Delhi, this the ~~21st~~ day of January, 1998

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)  
Hon'ble Shri S.P. Biswas, Member (A)

1. Jaipal
  2. Chotey Lal
  3. Mahenderpal
  4. Rajbir
  5. Someshwar
  6. Lallu
  7. Hakikat
- (All working as Gangman, under AEN/Ghaziabad  
and PWI/Ghaziabad, Northern Railway. ....Petitioners

(By Advocate: Shri H.K. Gangwani- not present)-

Vs.

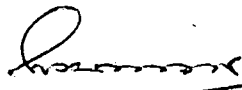
1. Shri S.C. Mehta,  
General Manager,  
Northern Railway,  
Baroda House, New Delhi.
  2. Shri K.K. Chowdhuri,  
Divisional Railway Manager,  
Northern Railway, State Entry Road,  
New Delhi.
  3. Shri Harsha Vardhan Chugh,  
AEN, Northern Railway,  
Ghaziabad.
- ..Respondents


(By Advocate: Shri R.L.Dhawan)

O R D E R (ORAL)

Dr. Jose P. Verghese, Vice-Chairman (J)-

In view of the order passed by the respondents on 18.12.1997 prima facie we find that our orders dated 18.11.1997 have been complied with. None appears on behalf of the petitioner even on the second call. In the circumstances, this C.P. is dropped and notices discharged.

  
(S.P. Biswas)  
Member (A)

  
(Dr. Jose P. Verghese)  
Vice-Chairman (J)

naresh